

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) No, Sir. However, the World Bank has provided some assistance to Gujarat for preparation of a Feasibility Report for drinking water supply for flouride affected areas.

(b) Does not arise.

(c) A team of World Bank had visited Gujarat for discussions in regard to preparation of the Feasibility Report for rural water supply.

(d) No, Sir. The project proposals for various states are considered on case to case basis depending upon the technical viability and other related factors.

(e) Does not arise.

[English]

#### Retirement Age

2449. SHRI S.M. LALJAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to bring parity in retirement age of Bank University, Public Sector Undertakings and Central Government employees;

(b) if so, the details thereof;

(c) whether the matter is under consideration of Fifth Pay Commission also; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) and (b). There is already a common age of retirement for most categories of employees of Central Government, Public Sector Undertakings and Banks. Universities are autonomous bodies which are governed by their own bye-laws in regard to age of retirement of their employees.

(c) and (d). The conditions of service of Central Government employees are under consideration of the Fifth Central Pay Commission which would also be looking into the age of retirement of all Central Government employees.

#### U.N.D.P. Scheme in Andhra Pradesh

2450. SHRI BOLLA BULLI RAMAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether any districts of Andhra Pradesh have been selected under UNDP assisted scheme;

(b) if so, the names of districts selected under the scheme;

(c) the details of the schemes and the nature of assistance likely to be provided by UNDP; and

(d) the target dates for completion of these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) Yes, Sir.

(b) Anantpur, Kurnool and Mehboobnagar districts have been selected under the scheme.

(c) The proposed scheme is in the form of a pilot project for mobilising the beneficiaries of anti-poverty programmes in the districts of Anantpur, Kurnool and Mehboobnagar so as to enable them to undertake the implementation as well as management of the programmes. Under the project the UNDP is to provide assistance for the setting up of a Rural Support Programme which will :

- (i) create, promote and support community organisation to manage rural development;
- (ii) assist in the identification of opportunities of sustainable development patterns for the local poor.
- (iii) train beneficiaries in managerial and practical subjects related to their development.
- (iv) work to link community organisations with Government agencies, NGOs, etc. that can provide services to support rural development.
- (v) give special emphasis to the development of responsible credit behaviour through encouragement of regular savings and through group management and repayment of loans.
- (vi) pay special attention to the management of local natural resources and the involvement of women in rural development;
- (vii) eventually aim to replace itself with entirely local institutions. At the end of the project it is expected that:
  - (a) at least 2000 grass-root organisations will have been established in each of the demonstration areas.
  - (b) at least 80,000 direct beneficiaries will have been mobilised through the grass roots organisation in each demonstration area.
  - (c) a minimum of 4,80,000 indirect beneficiaries will benefit from enhanced incomes in each demonstration area.
  - (d) sustainable linkages will have been established between the grass-root organisations and Government and private agencies.

- (e) a viable model will have been established for replication in other parts of the country.

During the first year of the project the UNDP assistance will be of the order of 1 million US dollars.

During the remaining part of the project period, the assistance is likely to be of the order of US \$ 2-3 million per year.

- (d) The target date for the completion of the project is 2002 A.D.

### International Space Conference

2451. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the venue for holding the third United Nations International Space (UNISPACE) conference has been decided upon;

(b) if so, whether India has been ignored by the developed countries; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir. A decision is yet to be taken on the venue for holding the third United Nations Conference on the Exploration and Peaceful Uses of Outer Space (3rd UNISPACE Conference). Currently the focussed objectives, agenda and other aspects are under consideration in the United Nations Committee on Peaceful Uses of Outer Space. The question of the venue is expected to be taken up after an agreement to hold the Conference itself and on the agenda for the Conference are arrived at.

(b) No, Sir. India's offer to be the venue for the Conference has not been ignored since the decision on the same has not yet been taken.

(c) Does not arise.

### Consultation Chamber

2452. SHRI SHIVLAL NAGJIBHAI VEKARIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have recently opened consultation chamber under Ayurvedic and Homoeopathic system of medicines at CGHS wing of Safdarjung Hospital, New Delhi for its beneficiaries;

(b) whether the Government propose to open more consultation chamber of CGHS Ayurvedic and Homoeopathic system of treatment at various places in Delhi;

(c) if so, the location thereof; and

(d) the time by which they are likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :

(a) Yes, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

### Kashmiri Migrants

2453. SHRI ANNA JOSHI : Will the PRIME MINISTER be pleased to state :

(a) the total number of persons migrated from Jammu and Kashmir till date;

(b) the arrangements made for the students and State and Central Government employees to continue their study and service;

(c) the steps taken by the Government for the rehabilitation of the displaced persons back in Kashmir Valley and expenditure incurred so far on them; and

(d) the measures taken by the Government to protect the properties of these displaced persons?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) As per available information, 47980 families have been registered in different parts of the country as migrants from Jammu and Kashmir.

(b) Admission facilities are being provided by various State Governments to migrant students for admission in various courses. In Jammu, three migrant camp colleges, eight Higher Secondary schools and two High schools have been established. A sub-registry by Kashmir University has been opened in Jammu. The migrated State Government employees are being given their salaries. Services of some of them are being utilised in Jammu and Ladakh regions and in migrant schools/colleges.

(c) Concerted drive against militancy is on. Various confidence building measures are being taken to create conditions for the return of the migrants. As per available information, over Rs. 180 crores have been spent by various States on relief facilities such as Cash assistance, accommodation/shelter, ration etc., to these migrants upto November, 1994.

(d) Continuous patrolling is being carried out by the security forces in vulnerable areas, in addition to stepping up of area security.